

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 25

IA No.886/22

In

CP(IB) No. 645/Chd/Pb/2019

(Admitted)

Under Section 9,& 19(2) & 31(2) IBC 2016

R 11 NCLT 2016

In the matter of:-

Somal Pipes Private Ltd.

...Petitioner/Operational Creditor

Vs.

Mahajan Steel Furnace Pvt. Ltd..

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.12.2023.

Sd/-

Court Officer

October 30, 2023

Mamta